



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Srinagar, the 27th of July, 2017

SRO 310 .- In exercise of the powers conferred by section 6 read with section 7 of the Jammu and Kashmir Criminal Law Amendment Act, 1958 (Act No. III of 1958) and in partial modification of notification SRO 20 dated 16-01-2015 and notification SRO 257 dated 04-08-2015, the Government hereby appoint the following Judicial Officers as Special Judges, Anti-corruption for trial of offences specified in clause (a), (b) and (c) of sub-section (1) of section 6 of the said Act within the territorial jurisdictions as shown against each:-

S.No.	Name of the Judicial Officer S/Shri	Place of posting
1.	Sikender Azam,	Additional District & Sessions Judge Kathua
2.	Ms. Jeema Bashir	1st Additional District & Sessions Judge, Baramulla
3.	Madan Lal	Additional District & Sessions Judge, Doda
4.	Chain Lal Bavoria	Additional District & Sessions Judge, Udhampur
5.	Ms. Masarat Shaheen	Additional District & Sessions Judge, Anantnag
6.	Ritesh Kumar Dubey	Additional District & Sessions Judge, Anti-Corruption, Pulwama
7.	Ms. Sonia Gupta	Additional District & Sessions Judge, Anti-Corruption, Jammu

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

[Handwritten signatures]

NO: LD(A)2001/148-II

Dated: 27 -07-2017.

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Principal Secretary to Government, Home Department.
4. Commissioner Vigilance, J&K, Srinagar.
5. Commissioner/Secretary to Government, General Administration Department.
6. Registrar General, J&K High Court, Srinagar.
7. Principal Secretary to Hon'ble Chief Justice J&K High Court, Srinagar.
8. Principal District and Sessions Judge, _____.
9. Director, Archives, Archaeology and Museums, J&K, Srinagar.
10. Concerned Judicial Officers.
11. Director Litigation, Jammu/Kashmir
12. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
13. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
14. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
15. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
16. In charge Website, Department of Law Justice and Parliamentary Affairs.
17. SRO section, Department of LJ&PA (w. 7. s.c).
18. Concerned file.


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of LJ&PA


27.7.2017